

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 28-06-2024  
THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**PETITION NUMBER** : --  
**APPLICATION NUMBER** : CP(IB)/144(CHE)/2023  
**NAME OF THE PETITIONER** : Prudent ARC Ltd  
**NAME OF THE RESPONDENT(S)** : AKS Alloys Pvt Ltd  
**UNDER SECTION** : Sec 7 Rule 4 of IBC, 2016  
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**ORDER**

Ld. Counsel Ms. Preethi Arasu for the Petitioner. Ld. Counsel  
Mr. Vivekanandan for the Respondent

Case heard.

List the petition for hearing on **27.08.2024**.

-Sd-  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

phk

-Sd-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**